

[Print](#)**Defective Case Register from 2025-09-26 to 2025-09-26**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/33862/2025	UMESH CHANDRA PATNAIK	2025-09-26	Para no. not furnished in declaration
2	D-CRLA/29334/2025	PRASANTA KUMAR SATAPATHY	2025-09-26	DCF.Rs.6.00 not paid 2. Hologram of OHCBA. of Rs.50.00 not paid 3. Synopsis and Date chart not page marked on index and petition, 4.Word CRLLP be corrected as CRLA in the brief, 5.The name of child mentioned in para-C of grounds be deleted, 6.Vakalatnama executed by the informant be kept in close cover
3	D-CRLMC/29864/2025	SUSANTA KUMAR BARAL	2025-09-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
4	D-BLAPL/30173/2025	SIDHANT DAS	2025-09-26	30-OTHER DEFECT (IF ANY) paragraph nos., not mentioned in the declaration of affidavit.
5	D-BLAPL/30223/2025	SATYANARAYAN MISHRA	2025-09-26	30-OTHER DEFECT (IF ANY) 1.date of rejection under Annexure-1 does not tally with Index and para-4 of the petition
6	D-ABLAPL/30158/2025	BIJAY JENA	2025-09-26	1. Page marking of Synopsis and Date Chart in the Index not correct. 2. Synopsis and Date Chart not page marked. 3. Annexure 1 not marked. 4. Details of Executant not mentioned in Vakalatanama.
7	D-BLAPL/30155/2025	RABINDRA NATH PRUSTY	2025-09-26	30-OTHER DEFECT (IF ANY) 1. page marking not done correctly. After page 14, one page left blank
8	D-CMAPL/32548/2025	PURNA CHANDRA BEHERA	2025-09-26	AU fee Rs 3/- to be paid. 2..Reference certificate not furnished.
9	D-CMAPL/32677/2025	SUBHADUTTA ROUSTRAY	2025-09-26	Addressee of the Honble court not correctly furnished.
10	D-CRLA/29624/2025	ARIJEET MISHRA	2025-09-26	In Judgement page No.29 and 30 not properly arranged.
11	D-CMP/36397/2025	GOPAL PRASAD JENA	2025-09-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Age of ops1(b)to 3 not correct.Petitioner no. 1(a) not executed Vnama.
12	D-CRLA/28012/2025	DIPAK RANJAN MISHRA	2025-09-26	V.nama not properly stamped.V.nama not properly executed

13	D-CMAPL/37167/2025	ADV.	2025-09-26	1. Provision of Law Not furnished. 2. Code Not indicated.
14	D-CMAPL/37533/2025	NALINI KANTA SAHOO	2025-09-26	C.copy of order not filed 2. Provision of Law Wrongly furnished.
15	D-CRLA/28610/2025	SUBRAT KUMAR NAYAK	2025-09-26	Put up for S.R. after filing of legible Judgement copy
16	D-ARBP/38521/2025	ABHISHEK DASH	2025-09-26	D.C.F. Rs. 20/- to be paid.
17	D-CRP/38694/2025	SMITA RANJAN PATNAIK	2025-09-26	1. Period of Delay 04 days.
18	D-MACA/40155/2025	SUBHISIS MOHAPATRA	2025-09-26	further SR after furnish of valuation with court fee payable
19	D-BLAPL/29802/2025	MANAS KUMAR CHAND	2025-09-26	1. Index is not properly paginated. 2. C.T. Case No. and Lower Court where the case is pending mentioned in the Cause title and petition do not tally with those of Rejection order. 3.Certified Copy or Free Copy of Rejection order not filed. 4. Annexure -1 is not paginated properly.
20	D-CRLA/30030/2025	SAHASRANSU SOURAV	2025-09-26	1. Period of Delay 291 days. 2. Delay not mentioned in I.A. and provision of law not correct in I.A.NO.2660/2025
21	D-MACA/40084/2025	BISWAJIT MOHANTY	2025-09-26	date of judgement will be correction in being aggrieved
22	D-CRLA/27943/2025	DIPAK RANJAN MISHRA	2025-09-26	Hologram of OHCBA of Rs.50.00 not paid
23	D-RPFAM/40276/2025	BIPLABA P.B. BAHALI	2025-09-26	it may be register as criminal revision
24	D-RPFAM/40423/2025	BISWARANJAN DALAI	2025-09-26	good ground not furnished
25	D-CMP/39454/2025	ABHILASH MISHRA	2025-09-26	3-AUTHENTICATION FEE IS DEFICIENT. D. A.Fee Of Rs 03/-not paid.
26	D-WP(C)/39186/2025	DILLIP KUMAR MOHAPATRA	2025-09-26	page nos. 13 15 16 19 20 and 21 are partially neat.
27	D-CRLMC/30263/2025	JAGANNATH BHUYAN	2025-09-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
28	D-RPFAM/40424/2025	JAGAJIBAN PRADHAN	2025-09-26	it may be register as criminal revision
29	D-WA/39236/2025	KIRAN ROUT	2025-09-26	Period of Delay 138 days 2. being aggrieved not furnished
30	D-WP(C)/39187/2025	ANANYA AISWARYA	2025-09-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Dist not mentioned on address op. nos.5 and 14.2. Petition and annexs. are not numerically marked .

31	D-BLAPL/30160/2025	MANORANJAN PADHY	2025-09-26	27-PETITIONS/APPEALS/APPLICATION NOT IN PROPER FONT/NOT IN PROPER FONT SIZE 30-OTHER DEFECT (IF ANY) 1. In rejection order it is mentioned as Arrising out Chitrakonda P. S where as In cause title it is mentioned as Mudulipada P.S
32	D-WA/36047/2025	SURYA NARAYAN PATNAIK,A.G.A	2025-09-26	Put up for SR after disposal of I.A. for dispensing with.
33	D-WP(C)/39188/2025	RAJIV KUMAR MAHANTA	2025-09-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no.26 not neat.2. as per cause title, name of executants not tally. sl.4 of affidavit in I.A. not proper.
34	D-TRP(C)/40362/2025	RANJAN KUMAR ROUT	2025-09-26	not properly index as well as bookmark , pages are not properly page mark
35	D-WA/36048/2025	SURYA NARAYAN PATNAIK,A.G.A	2025-09-26	Put up for SR after disposal of I.A. for dispensing with.
36	D-MATA/40359/2025	PRASANTA KUMAR NANDA	2025-09-26	Cause Title in order but marital status not furnished
37	D-WA/36049/2025	SURYA NARAYAN PATNAIK,A.G.A	2025-09-26	Put up for SR after disposal of I.A. for dispensing with c. copy of impugned order
38	D-WP(C)/39436/2025	BISWARANJAN MAHARATHA	2025-09-26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
39	D-RSA/38141/2025	PRAFULLA KUMAR SAHU	2025-09-26	The discrepancy in the name of Rs. No-1(a) to 1(c), 14,15 and 16(b) be reconciled.
40	D-WP(C)/39191/2025	RAJIV KUMAR MAHANTA	2025-09-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos 24 25 and 29 are not neat.2 paragraphs of I.A. not correct in affidavit of I.A.
41	D-CMAPL/35715/2025	ADV.	2025-09-26	1. Period of Delay 4164 days. 2. Reference certificate not furnished
42	D-BLAPL/29807/2025	SACHIDANANDA PADHEE	2025-09-26	1. Annexure 1 2 and 3 are not paginated
43	D-WP(C)/39193/2025	RAJIV KUMAR MAHANTA	2025-09-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO.30 PARTIALLY NEAT.
44	D-CRLMC/29679/2025	SAPAN KUMAR LENKA	2025-09-26	20-VERNACULAR CERTIFICATE NOT FURNISHED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition.
45	D-ABLAPL/30304/2025	AKASH BHUYAN	2025-09-26	17-REFERENCE CERTIFICATE NOT FURNISHED.
46	D-WP(C)/40365/2025	SUMITRA MOHANTY	2025-09-26	30-OTHER DEFECT (IF ANY) One page left blank between page nos.36 and 37 under Annex-1.

47	D-ABLAPL/30140/2025	SUSAMA PRADHAN	2025-09-26	Annexure 1 not page marked in the Index.
48	D-ABLAPL/30141/2025	ALOK KUMAR MOHANTY	2025-09-26	1. PS case No. mentioned in the Prayer not correct. 2. Age of the Petitioner not mentioned in Vakalatanama. 3. Name of the Victim and her husband appearing in Para 2 be redacted.
49	D-ABLAPL/30298/2025	ANAM CHARAN PANDA	2025-09-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no. 2 on V.nama does not tally with cause title.
50	D-BLAPL/30081/2025	MAHES DAS	2025-09-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
51	D-WP(C)/39194/2025	RAJIV KUMAR MAHANTA	2025-09-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.31 partialy neat and sl.4 of affidavit in I.A. NOT PROPER.
52	D-BLAPL/30079/2025	BIBHU PRASAD DAS	2025-09-26	1. Page no 13 14 not legible
53	D-ABLAPL/30312/2025	LALATENDU SAMANTARAY	2025-09-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner on V>Nama does not tally with cause title.
54	D-ABLAPL/30198/2025	DIPAK KUMAR SAHOO	2025-09-26	H.C.B.A.W.F.Fee Rs.50.00 not paid in V>Nama.
55	D-ABLAPL/30305/2025	BIKASH KUMAR KUND	2025-09-26	30-OTHER DEFECT (IF ANY) 1. Annexure-2 not marked on the file.2. As per record,Annexure-1 not properly page marked in Index
56	D-BLAPL/29811/2025	RAJALAXMI BISWAL	2025-09-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Index is not properly paginated. 2..Petition not correctly addressed to Honorable Court
57	D-ABLAPL/30309/2025	PRADEEP KUMAR PARIDA	2025-09-26	30-OTHER DEFECT (IF ANY) 1. Bail Petition not page marked in Index.2. P.S.Case no.not mentioned in the prayer.
58	D-WP(C)/39465/2025	KRISHNA CHANDRA SAHU	2025-09-26	1 .Pages no 29 30 31 32 33 34 35 not legible.
59	D-WP(C)/39196/2025	RAJIV KUMAR MAHANTA	2025-09-26	PAGE NO.25 26 ARE NOT NEAT.
60	D-WP(C)/39437/2025	BISWARANJAN MAHARATHA	2025-09-26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
61	D-ABLAPL/30179/2025	GHANASHYAM MUDULI	2025-09-26	Petitioner no.3 not signed in V>Nama.
62	D-WP(C)/39340/2025	LAXMIDHAR MAHAPATRA	2025-09-26	RESPONDANT NO.1 ADDRESS NOT MENTION.

63	D-WP(C)/39183/2025	RAJIV KUMAR MAHANTA	2025-09-26	sl. no.4 of affidavit in I.A. not proper.
64	D-ABLAPL/30216/2025	SURYAKANTA DASH	2025-09-26	The name of P.S.not correctly furnished in Synopsis and Dats and Events.
65	D-WP(C)/40208/2025	MONALISHA SAHOO	2025-09-26	Age and address of Respondent nos. 12 to 23 not mentioned in the cause title.
66	D-WP(C)/40309/2025	GOPINATH MISHRA	2025-09-26	1-COURT FEE IS DEFICIENT. D.C.fee of Rs.6/- to be paid in cause title.
67	D-RSA/29309/2025	MANORANJAN MISHRA	2025-09-26	Period of Delay 30 days.
68	D-WP(C)/40419/2025	SURYAKANTA DWIBEDI	2025-09-26	.Subject Code Not Furnished .
69	D-CRLMC/30318/2025	SARBESWAR SAHOO	2025-09-26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
70	D-WP(C)/39440/2025	BISWARANJAN MAHARATHA	2025-09-26	20-VERNACULAR CERTIFICATE NOT FURNISHED. CRLLP Application wrongly mentioned in the I.A. petition.
71	D-WP(C)/40458/2025	SHASHI BHUSAN JENA	2025-09-26	1-COURT FEE IS DEFICIENT. Court fee Rs.18.00 to be paid.
72	D-WP(C)/39443/2025	BISWARANJAN MAHARATHA	2025-09-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
73	D-CRLMC/29579/2025	GIRIJA SANKAR NAYAK	2025-09-26	30-OTHER DEFECT (IF ANY) 1. Date of impugned order dated 17.03.2025 under Annexure-1 does not tally with prayer of the petition.
74	D-WP(C)/39090/2025	UPASANA BAL	2025-09-26	30-OTHER DEFECT (IF ANY) 1.Page Nos.17 To 24 are not Legible.
75	D-WP(C)/39987/2025	BISWARANJAN MAHARATHA	2025-09-26	Notification dtd. 14.08.2025 under Annexure-5 wrongly mentioned in the prayer portion of the petition.2.page nos.16 and 20 not neat and legible.
76	D-WP(C)/39990/2025	BISWARANJAN MAHARATHA	2025-09-26	Page nos.16 and 20 not neat and legible.2.Notification dtd. 14.08.2025 under Annexure-5 wrongly mentioned in the prayer portion of the petition.
77	D-WP(C)/40453/2025	SAILAZA NANDAN DAS	2025-09-26	30-OTHER DEFECT (IF ANY) Annex-9 wrongly mentioned at page no.32 instead Annex-10.
78	D-WP(C)/40254/2025	DR. BINOD KUMAR MISHRA	2025-09-26	.Subject Code incorrectly Mentioned
79	D-CRLMC/29641/2025	MANORANJAN KHATUA	2025-09-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1. Paragraph no. not correctly furnished on declaration in I.A.
80	D-WP(C)/39458/2025	KRISHNA CHANDRA SAHU	2025-09-26	Pages Nos 29 30 31 32 33 34 35 not legible.
81	D-ARBA/39230/2025	RABINDRA NATH DEBATA	2025-09-26	Court Fee Rs. 12/- not paid
82	D-WP(C)/39112/2025	BASUDEV BARIK	2025-09-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 29 not legible.
83	D-WP(C)/38326/2025	LALIT MOHAN MANGARAJ	2025-09-26	Annexures are not exhibited at page nos.7 and 12 as per Index.2.page no.13 not neat and legible.
84	D-CMAPL/35851/2025	DEBADUTTA KANUNGO	2025-09-26	Period of Delay 17 days delay. i) Page mark not properly in Index.ii) Reference certificate not furnished.
85	D-WPCRL/29865/2025	NISHIKANTA MISHRA	2025-09-26	.Subject Code Not Furnished .
86	D-WP(C)/38316/2025	GOPAL KRISHNA NAYAK	2025-09-26	30-OTHER DEFECT (IF ANY) Page no.29 not legible.2.Page nos. 32 to 39 repeated twice.
87	D-WP(C)/38327/2025	LALIT MOHAN MANGARAJ	2025-09-26	Annexures are not exhibited at Page nos.7 and 8.Page nos.7 and 10 neat and legible.
88	D-CRLMC/29536/2025	SUDHANSU SEKHAR JENA	2025-09-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 30-OTHER DEFECT (IF ANY) 1.C.Copy of impugned order dated 17.03.2025 vide Annexure-1 not filed.2.Paragraph no. not correctly furnished in the petition.3.Paragraph no. not correctly furnished on declaration.4.Signature of the petitioner on V.nama does not tally with cause title
89	D-CRLMC/29703/2025	DEVAPUTRA DIVYA JEEVAN MISHRA	2025-09-26	30-OTHER DEFECT (IF ANY) 1. Petition along with annexures not correctly paginated in Index. 2. C.Copy of impugned order dated 18.09.2025 to be filed.
90	D-CRLMA/26863/2025	SURYAKANTA DWIBEDI	2025-09-26	3-AUTHENTICATION FEE IS DEFICIENT. i)D.C. fee Rs-2.25/- to be paid.ii) Age of the petitioner does not tally with declaration.
91	D-WP(C)/38333/2025	DINESH KUMAR MOHANTY	2025-09-26	Page nos.12 to 14 and 20 not neat and legible.
92	D-CRLMA/28989/2025	SUNIL KUMAR PANDA	2025-09-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED I) Put up for SR after filling of c. copy of impugned order. ii) Address of the petitioner not furnished. iii) The signature of the petitioner not attested by the Jail authority in v. nama.

93	D-WP(C)/39086/2025	PRABIR KUMAR PRADHAN	2025-09-26	1. Page Nos.150 to156 and 167,203 are not Legible.
94	D-CRLMA/28987/2025	SUNIL KUMAR PANDA	2025-09-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i)Put up for SR after filling of c. copy of impugned order. ii) Address of the petitioner not furnished. iii)The signature of the petitioner not attested by the Jail authority v. nama.
95	D-BLAPL/29806/2025	PRABIN DAS	2025-09-26	1. Synopsis and Date chart are not properly paginated as well as in the Index. 2.The name of the P.S. and Dist. not mentioned at the present address of the petitioner in V.Nama.
96	D-CRLMC/30310/2025	NIRANJAN PANDA	2025-09-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.11 not neat and legible.
97	D-CRLMC/29552/2025	LAXMINARAYAN RAYATSINGH	2025-09-26	30-OTHER DEFECT (IF ANY) 1. C.Copy of F.I.R. to be filed.
98	D-WP(C)/39982/2025	BISWARANJAN MAHARATHA	2025-09-26	.Subject Code Not Furnished .
99	D-WP(C)/39985/2025	BISWARANJAN MAHARATHA	2025-09-26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
100	D-BLAPL/29951/2025	AMIT KUMAR SAHU	2025-09-26	1. pending before the court mentioned in the cause title is not tally with Rejection order.
101	D-CRLREV/30197/2025	ATMAJIT MANMITH DAS	2025-09-26	Second CRLREV not maintainable .
102	D-ABLAPL/30119/2025	AMITAV TRIPATHY	2025-09-26	Address of Pet No.1 not mentioned in Cause Title.
103	D-CRLREV/29521/2025	SIDDHARTH GOUTAM DAS	2025-09-26	Put S R after filing C. copy Annex-6
104	D-CRLREV/29903/2025	PRANAYANEE DASMOHAPATRA	2025-09-26	Period of Delay 590 days delay, Limitation petition not filed.
105	D-CRLREV/29912/2025	LIGENS MISHRA	2025-09-26	1 Date of order not tally annex-1 and Index.2.Annex-2 not mentioned in index and not page mark which was mentioned in petition. 3. Paragraphs not correctly mentioned in declaration
106	D-ABLAPL/30121/2025	SANJAYA KUMAR PATRI	2025-09-26	1. Paragraphs mentioned in the petition is not under the Affidavit.
107	D-WP(C)/39197/2025	ABHISHEK DASH	2025-09-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. Paragraph no. not correctly furnished in the petition.2. Page no.28 not filed.3.Page nos.15 to 21 27 29 and 30 not neat and legible
108	D-CRLREV/30278/2025	SIDHARTHA DAS	2025-09-26	1. sl.no.4 in affidavit not proper. 2.Good grounds not mentioned.

109	D-ABLAPL/30128/2025	ACHYUTANANDA PATTANAIK	2025-09-26	Appendix I and II not described in the Index.
110	D-ABLAPL/30085/2025	DR. SIMANCHALLA RANJIT	2025-09-26	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Index not proper. Items not properly Serial numbered. Page marking of Synopsis and Date Chart not at proper place. 2. Synopsis and Date Chart not signed. 3. Name of the Victim and her father appearing in Cause Title be redacted.
111	D-ABLAPL/30129/2025	PRABODHA CHANDRA NAYAK	2025-09-26	.Receipt Showing Serv.copy To Vigilance not Filed.
112	D-RPFAM/40325/2025	PRANAYA SWAIN	2025-09-26	it may be register as MATA
113	D-WP(C)/40349/2025	DURGA PRASANNA MISHRA	2025-09-26	.Subject Code incorrectly Mentioned
114	D-WP(C)/40166/2025	BAIDHAR SAHOO	2025-09-26	1.D.C.Fee of Rs.6/- to be paid on C.T.
115	D-WP(C)/38984/2025	AKSHAYA KUMAR NAYAK	2025-09-26	Annexures 5 and 6 not page marked.
116	D-ARBP/40382/2025	BUDHA BINAYA	2025-09-26	1-COURT FEE IS DEFICIENT. Court Fee of Rs. 500/- not paid. 1. Name of the filing Advocate not in capital letters/ Enrolment number in Appeal. 2. Mobile Phone number not furnished in V.nama.
117	D-WP(C)/40249/2025	AMRITA NAYAK	2025-09-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. IA affidavit not properly filed.
118	D-WP(C)/39988/2025	BISWARANJAN MAHARATHA	2025-09-26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
119	D-WP(C)/40581/2025	KANANBALA ROY CHOUDHURY	2025-09-26	Page 33 34 not legible.
120	D-WP(C)/40299/2025	SUSANT KUMAR MOHANTY	2025-09-26	L.T.I.not attested both Petition and V>Nama.
121	D-WP(C)/39678/2025	TIKERAM MEHER	2025-09-26	1.D.C.Fee of Rs.48/- to be paid on the C.T.
122	D-WP(C)/39095/2025	PRNOY MOHANTY	2025-09-26	Page 12 not legible.
123	D-RVWPET/39357/2025	DEBASISH SAMAL	2025-09-26	Court Fee Rs-36/- payable, Rs-6/- paid, Rs-30/- to be paid 2. Provision of law not correctly furnished in I.A
124	D-WP(C)/39195/2025	DILLIP KUMAR MOHAPATRA	2025-09-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 14 16 20 22 and 26 are not neat.
125	D-CMAPL/40509/2025	ABHAS MOHANTY	2025-09-26	Provision of Law Furnished wrongly.

126	D-WP(C)/39202/2025	PRADEEP RANJAN MISHRA	2025-09-26	1-COURT FEE IS DEFICIENT. 1. Deficit court fee of Rs. 12/- not paid on the petition.
127	D-BLAPL/29804/2025	NITYANANDA MOHAPATRA	2025-09-26	Annexure-1 is not attested. 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
128	D-BLAPL/30169/2025	RABINDRA NATH PRUSTY	2025-09-26	30-OTHER DEFECT (IF ANY) 1. As per rej. order,date of FIR not correct in date chart.2.paragraphs not correct in declaration of affidavit. 3. cause title of annex.1 and 2 to be filed.
129	D-BLAPL/30176/2025	PRASANTA KUMAR SAHOO	2025-09-26	30-OTHER DEFECT (IF ANY) Annex.4 not properly mentioned in the para.6 of petition
130	D-CMAPL/40510/2025	ABHAS MOHANTY	2025-09-26	Provision of Law Not correct
131	D-CMAPL/35712/2025	ADV.	2025-09-26	Period of Delay 3632 days. 2.Provision of Law Incorrect. 3.)Reference certificate not furnished.
132	D-CMAPL/38134/2025	ADV.	2025-09-26	AU fee Rs.2.25 Not Paid.
133	D-BLAPL/29638/2025	NITYANANDA MOHAPATRA	2025-09-26	1.The name of the petitioner and Opp.Party name have not been mentioned at the top of V.Nama.
134	D-BLAPL/29710/2025	DIGAMBARA MISHRA	2025-09-26	1. Subject Code is not furnished in Cause Title. 2.The name of the petitioner father mentioned in Cause Title does not tally with that of V.nama. 3. Vernacular Certificate is not furnished. 4.In the Cause Title, it has been mentioned as application for interim bail U/S 483of BNSS,2023 which appears to be not correct. 5. In the Reference Certificate,it has been mentioned as SLP(Cri) Dy No.48864 is subjudice before Supreme Court but not in the present manner.
135	D-CONTC/39951/2025	BASUDEV MISHRA	2025-09-26	Provision of Law Not correctly mentioned 2. challenging order not described in the prayer as per cause title. 2.
136	D-WP(C)/39198/2025	ASIT KUMAR OTTA	2025-09-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) 1. Description of the documents in Annexure-1 to 8 not furnished in the Index. 2. Age of the deponent on affidavit does not tally with cause title.
137	D-BLAPL/29709/2025	DIBYA JYOTI SAHOO	2025-09-26	1. In prayer portion, it has been written as the case is pending before SDJM,Kendrapara which does not tally with that of Cause Title and Rejection order.
138	D-ARBP/40303/2025	BUDHA BINAYA	2025-09-26	Court Fee Rs. 500/- not paid. 2.Name of the filing Advocate not in capital Letters/ Enrolment number not in Appeal

139	D-BLAPL/29674/2025	DHARMENDRA SETHY	2025-09-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
140	D-ARBA/39224/2025	RABINDRA NATH DEBATA	2025-09-26	1. ARBP case number not correctly furnished in Prayer of the Appeal.
141	D-WP(C)/40265/2025	AMBIKA PRASAD RAY	2025-09-26	20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) 1. Page nos.11 12 and 25 not neat and legible. 2.OA No.381/2024 wrongly mentioned in the prayer portion.
142	D-BLAPL/30058/2025	SOUBHAGYA KUMAR DASH	2025-09-26	1. Annexure-3 not attested
143	D-BLAPL/30080/2025	LALATENDU PAL	2025-09-26	1. In declaration under affidavit, no of paragraph wrongly furnished. 2. Deponents relation to the petitioner not furnished.
144	D-BLAPL/30152/2025	RAMANI KANTA PATTANAIK	2025-09-26	30-OTHER DEFECT (IF ANY) Pending before the court mentioned in the cause title is not tally with Rejection order.
145	D-ABLAPL/30138/2025	BIBHUTI BHUSAN BEHERA	2025-09-26	Page marking of ABLAPL application in the Index not correct.
146	D-BLAPL/30180/2025	DEBADATTA MOHANTY	2025-09-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
147	D-CRLREV/29711/2025	LAXMIDHAR PANGARI(SR. ADV.)	2025-09-26	1 .Good ground certificate not furnished.
148	D-CONTC/40430/2025	SOM SEKHAR RATH	2025-09-26	Period of Delay 5772 Days IA not filed.
149	D-CONTC/40433/2025	ADYASIDHI MISHRA	2025-09-26	Not properly Indexed.
150	D-CMAPL/33935/2025	KSHIROD KUMAR ROUT	2025-09-26	Reference certificate not furnished
151	D-CMAPL/34007/2025	ADV.	2025-09-26	Period of Delay 14 days delay 2.AU fee Rs 0.25/- to be paid.
152	D-CONTC/40438/2025	ADYASIDHI MISHRA	2025-09-26	1. After page no.8 one page not paginated.
153	D-CRLREV/29810/2025	RAJESH KUMAR MAHAPATRA	2025-09-26	Authentication of Rs 9/- not paid.
154	D-BLAPL/30144/2025	SUBASH CHANDRA MOHANTY	2025-09-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. In affidavit, occupation of the deponent not furnished.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 26-09-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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